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Cr1.A.No. 642 OF 1996  
ITEM No.1A  
FOR JUDGMENT

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL No.642 of 1996

KISHOREBHAI KHAMANCHAND GOYAL

Appellant (s)

VERSUS

STATE OF GUJARAT

Respondent (s)

(HEARD BY HON'BLE DORAISWAMY RAJU AND ARIJIT PASAYAT, JJ.)

Date : 30/10/2003 This Petition was called on for pronouncement of  
Judgment today

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Rajesh Mahale, Adv.

For Respondent (s) Ms. Hemantika Wahi,Adv.

O R D E R

Hon'ble Mr. Justice Arijit Pasayat pronounced the Judgment of the Court.  
The appeal is dismissed in terms of the signed Judgment.

(D.L.Chugh) (Vijay Aggarwal)  
Court Master Court Master

Signed Judgment (REPORTABLE) is placed on the file